

Forest(Conservation) Act 1980 have been noticed in the States of Madhya Pradesh, Uttar Pradesh Maharashtra and Kerala.

**Education to Children of Employees
of C.S.I.R.**

3350. SHRI M. V. CHANDRA-SHEKARA MURTHY : Will the PRIME MINISTER be pleased to state :

(a) the number of schools for the education of the children of the employees working in CSIR laboratories and how these schools are managed;

(b) whether C.S.I.R. laboratories have made any proposal to set up 10 plus 2 schools in those laboratories.

(c) how many laboratories have their own schools and how laboratories have control over them; and

(d) details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V PATIL) : (a) There are 26 Schools functioning in the 17 National Laboratories/Institutes of the CSIR. The management of the Schools is vested in the Kendriya Vidyalay Sangathan Managing Committees, Education Societies, Registered Education Societies constituted by the Staff Members of the Laboratories/Institutes as the case may be.

(b) Proposals have been received from one National Laboratory to upgrade the school to 10 plus 2 level and from two other laboratories for opening of the Central Schools in their area.

(c) and (d) The Laboratories/Institutes are not directly involved in the running of the schools in their respective area. As stated in reply to part (a) of the question, the schools are being managed by different bodies.

The control of the Laboratories/Institutes on the schools is exercised by the Laboratories/Institutes by way of being members of the Management Committees responsible for the proper running of the schools. In most of the cases, the Director of the respective Laboratory/Institute or his nominee is the Chairman/President of the Management Committee of the school.

**Construction of New Air Terminal
Building at Trivandrum**

3351. SHRI T BASHEER :
PROF. P. J. KURIEN :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the time fixed for completing construction of the new Air Terminal Building at Trivandrum;

(b) the reasons for the delay and the steps being taken to expedite the construction work and the time by which it is likely to be completed;

(c) whether even the new building is inadequate to meet the heavy traffic and cargo needs; and

(d) if so, the other measures Government propose to develop the Trivandrum Air Port ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b) The project for the construction of a new terminal building at Trivandrum airport, as originally conceived, was scheduled to be completed by May, 1983. In order to meet the anticipated increase in passenger traffic, the scope of the project had to be changed very substantially. The project is now likely to be completed by the end of August, 1985.

(c) and (d) The new terminal building is meant for handling international passenger traffic only. It will meet the requirements of passenger traffic adequately. The Air cargo is handled in a

separate air-cargo complex which has been constructed for the purpose.

Development of Mahabalipuram

3352. SHRI P. CHIDAMBARAM : Will the Minister of CULTURE be pleased to state :

(a) whether UNDP has formulated a Master-Plan for the development of Mahabalipuram near Madras in Tamilnadu;

(b) whether the Master-Plan is being implemented and, if so, at what cost;

(c) whether INTACH has submitted a report that there are serious deviations from the Master-Plan; and

(d) the corrective action taken by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) Yes, Sir.

(b) The Master-Plan is being implemented in phases by Tamilnadu Government at an estimated cost of Rs. 5.82 Crores.

(c) No, Sir.

(d) Does not arise.

Reservation of posts of Stenographers/Typists for women

3353 SHRI V. SOBHANADREESWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to keep at least 45 per cent of posts of stenographers, typists etc. in the Central Secretariat Service reserved for women as is done by the Government of Andhra Pradesh; and

(b) if so, the time by which Government propose to take action in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) No, Sir.

(b) Does not arise.

Working Group for Rural Development Plans

3354. SHRI N. DENNIS : Will the Minister of PLANNING be pleased to state :

(a) whether a working group was appointed by the Planning Commission to make suggestions for rural development plans; and

(b) if so, the details regarding the suggestions made for various rural development plans ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) and (b) Yes, Sir. The Report of the Working Group on Special Programmes of Rural Development, set up by the Planning Commission for the Seventh Plan, has been received. Its recommendations, which are in the nature of internal suggestions for the Planning Commission, are under consideration as a part of the exercises for the formulation of the Seventh Five Year Plan.

Allotment of House Sites in A & N Islands

3355. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 532 on 26 July, 1984 regarding allotment of house sites in A & N and state:

(a) how many house sites have been allotted in the Union Territory of A & N Islands under the 20-Point Programme as on 31 December, 1984; and

(b) how many persons have been given actual possession of the sites so allotted ?